GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS

DEPARTMENT OF SPORTS

RAJYA SABHA UNSTARRED OUESTION NO-2223

ANSWERED ON- 18/12/2025

KHELO BHARAT NITI 2025

2223. SHRI S. KALYANASUNDARAM:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the manner in which the newly approved Khelo Bharat Niti 2025 would strengthen grassroot sports development, including talent identification and coaching across States;
- (b) the details of infrastructure creation and sports-science support proposed thereunder and the criteria used for State-wise allocation;
- (c) whether the State of Tamil Nadu would receive priority for establishing Centres of Excellence, rural sports hubs and disability-inclusive facilities under the implementation roadmap of the policy, and
- (d) the steps taken to align Khelo India schemes with Khelo Bharat Niti 2025 to ensure better funding, monitoring and outcomes for youth and high-performing athletes?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. MANSUKH MANDAVIYA)

(a) to (b): The Government of India has launched the Khelo Bharat Niti 2025 on 01.07.2025 with the objective of building a strong, inclusive, and performance-driven sports ecosystem in India. The vision of the Niti is "Sports for Nation Building, Harnessing the Power of Sports for the Nation's Holistic Development." The policy focuses on strengthening grassroots sports infrastructure and enabling early talent identification across both urban and rural areas to make sports more inclusive and accessible. It seeks to bridge the rural—urban divide by improving access to basic training, facilities, and competition platforms for all sections of society, including women, persons with disabilities, and economically weaker sections. The policy recognizes the role of sports science, sports medicine, nutrition, sports psychology and use of technology as important enablers for athlete development and performance improvement, and encourages their adoption across training ecosystems in a phased and need-based manner. Further details are available in the public domain at: https://yas.gov.in/sports/khelo-bharat-niti-2025

- (c): Since 'Sports' is a State subject, the primary responsibility for promotion and development of sports, including establishing Centres of Excellence, rural sports hubs and disability-inclusive facilities, rests with the respective State/Union Territory Governments. The Union Government supplements these efforts through its ongoing schemes and programmes throughout the country, including the State of Tamil Nadu. The details of these schemes are available the public domain on the website of this in Ministry https://yas.nic.in/sports/schemes.
- (d): The Khelo India scheme is being implemented in consonance with the broad objectives and guiding principles of the Khelo Bharat Niti, 2025. The scheme components, inter alia, relate to sports infrastructure, talent development, competitions, and athlete support, the strengthening of institutional mechanisms for monitoring and evaluation, and the promotion of coordination with State Governments and other stakeholders. The Scheme is regularly assessed, stakeholder feedback is taken, and its guidelines are modified as and when required. Further details policy are available in the public of the domain https://yas.gov.in/sports/khelo-bharat-niti-2025
